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SLP(C)No. 11521 OF 2004
ITEM No.27

Court No. 3

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.11521/2004
(From the judgement and order dated 29/03/2004 in LPA 113/01
of The HIGH COURT OF MADRAS)

MUTHAMMAL

Petitioner (s)

VERSUS

CHIDAMBARAM PILLAI AND ORS.

Respondent (s)

(With prayer for interim relief)

Date : 01/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI
(Vacation Bench)

For Petitioner (s)

Mr. T.Raja,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Adjourned for eight weeks.

(Y.P. Dhamija)
AR-cum-PS

(Veera Verma)
Court Master